

SHRI N. R. CHOUDHURY:
SHRI HARSH DEO MALAVIYA:
SHRI K. B. CHETTRI:

Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether it is a fact that the Pathak Committee has recommended the merger of Heavy Electricals Ltd., and Bharat Heavy Electricals Ltd.;

(b) whether Government have accepted the recommendations; and

(c) if so, what steps have been taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) Yes, Sir.

(c) Government have approved the merger and issued the draft orders in terms of the Company Law Regulations. The final order is expected to be issued by the first week of March, 1974.

Diversification of Production in HAL

420. SHRIMATI SUMITRA G. KULKARNI:

SHRI M. S. ABDUL KHADER:

SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

SHRIMATI RATHNA BAI SREENISAVA RAO:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Hindustan Aeronautics Ltd. propose to diversify its production programme;

(b) if so, in what manner; and

(c) the extent to which its capacity is at present under-utilisation?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) and (b) HAL having been

specifically set up and equipped to manufacture different types of aircraft, aero-engines and associated equipment, the scope for diversification is limited. Within these limitations, however, attempts have been and are being made to take on outside jobs on a selective basis with a view to improve HAL's turn-over and profitability, the main considerations in these cases being availability of capacity and specialised equipment with HAL or expertise not readily available elsewhere. Thus the Foundry & Forge at Bangalore and Koraput have been undertaking manufacture of castings and forgings for Ordnance Factories, Bharat Earth Movers, etc. HAL has undertaken jobs for the Indian Space Research Organisation and the Garden Reach Workshops Ltd. HAL is also selling know-how developed by it for TV sets and also manufacturers components of TV sets.

(c) By and large the capacity of HAL is being utilised to the extent technically feasible except in the MIG Complex where surplus machine capacity exists in certain areas for want of adequate work load. The question of utilisation of surplus capacity is under continuous study by HAL.

Soviet assistance for development of mines

421. SHRIMATI SUSHILA

SHANKAR ADIVAREKAR:

SHRI M. S. ABDUL KHADER:

SHRIMATI SUMITRA G. KULKARNI:

SHRIMATI RATHNABAI SREENIVASA RAO:

SHRI DEBANANDA AMAT:

SHRI M. K. MOHTA:

SHRI O. P. TYAGI:

SHRI K. P. SINGH DEO:

SHRI K. C. PANDA:

SHRI SANDA NARAYANAPPA:

SHRI SUNDAR MANI PATEL:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether a protocol for technical assistance in the development of mines has been signed between India and the Soviet Union; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) Yes, Sir.

(b) A USSR delegation arrived in India on December 20, 1973 on an 8 day official visit. They held discussions with the Indian team. After discussion a Protocol was signed on 27th December, 1973 which provides for Soviet assistance for development of coal mines in Singrauli Coalfields in Uttar Pradesh and Madhya Pradesh, Jhajra Block in Raniganj Coalfields in West Bengal and Kusmunda Block of Korba Coalfields in Madhya Pradesh, training of Indian Engineers in the USSR and Soviet assistance in development of opencast mining techniques. It further provides for continuance of Soviet assistance in technology and manufacture of coal mining machinery in India.

Indian Experts Working Abroad

422. MISS SAROJ PURUSHOTTAM KHAPARDE:

SHRI VITHAL GADGIL:

SHRI N. R. CHOWDHURY:

SHRI IBRAHIM KALANIYA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the names of the countries where Indian experts are working under the Indian Technical and Economic Co-operation Programme to assist in the foreign development programmes; and

(b) the terms and conditions of such services rendered by the said experts abroad?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a)

Afghanistan, Cyprus, Ethiopia, Fiji, Ghana, Indonesia, Kenya, Malaysia, Maldives, Mauritius, Morocco, People's Democratic Republic of Yemen, Oman, Senegal, Sri Lanka, Somalia, Tanzania, Upper Volta and Zambia.

(b) Broadly the terms are similar to those applicable for the non-IFS personnel in our Missions. Besides the pay as admissible in India, the experts are entitled to air passages, compensatory (foreign) allowance, children's education allowance, free furnished accommodation, carriage of personal effects within certain specified limits, medical assistance, etc.

Iron Ore Mines in Public and Private Sector Undertakings

423. SHRI KALYAN ROY: Will the Minister of STEEL AND MINES be pleased to state:

(a) the number of iron ore mines in public and private sectors respectively together with their production, mine-wise during 1972-73;

(b) whether Government propose to take over all the private owned mines; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) The number of iron ore mines, in public and private sector, during 1972 and their production is given below:—

	(in million tonne)	
	No. of mines	Production
Public Sector ..	33	13.12
Private Sector ..	368	22.35

(b) and (c) There is no proposal to take over the iron ore mines in private sector.